

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 4  
C.A.(CAA)/61(AHM)2021

**Order under Section 230-232**

**IN THE MATTER OF:**

Darshak Finstock Pvt Ltd  
Madhu Silica Pvt Ltd

.....Applicant

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Adv. Ms. Swati Soparkar

**ORDER**

This application is filed under Section 230-232 of the Companies Act, 2013.

We heard Learned Counsel for the Applicant and Reserved for order.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)